

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **24.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : CA(CAA)23(CHE)2024
Petition No :
Name of Petitioner : Maxivision Eye Hospitals Pvt Ltd
&
Name of Respondent :
Section : Sec 230-232 of CA, 2013

ORDER

Present: Mr. R.Inbaraju, Ld. Counsel for Applicant.

Ld. Counsel submits that non Applicant demerged company has filed an application before NCLT Hyderabad, which is pending disposal.

Synopsis filed.

List the application for hearing on **05.06.2024**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**